**Annexure – 6**

**Name of the corporate debtor:** Sri Lakshmi Saraswathi Impeex ( India) Limited……; **Date of commencement of CIRP:** 25.09.2023……..; **List of creditors as on:** 12.12.2023……

**List of operational creditors (Employees)**

(Amount in₹)

| Sl. No. | Name of authorised representa-tive, if any | Name of empl-oyee | Details of claim received | | Details of claim admitted | | | | Amount of contin-gent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verifica-tion | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| ----------Nil---------- | | | | | | | | | | | | | |
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